

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes, Sir.

(b) There was no loss of mandays in the 8 Public Sector Undertakings under the administrative control of this Ministry during the year 1979 due to lockout. The loss of mandays due to strikes was as under:—

Dredging Corporation of India (Andhra Pradesh)	10
Hindustan Shipyard Ltd. (Andhra Pradesh)	7115
Delhi Transport Corporation (Delhi)	3554
Cochin Shipyard Ltd. (Kerala)	15662
Shipping Corporation of India Ltd. (Maharashtra)	9450
Mogul Line Ltd. (Maharashtra)	472
Central Inland Water Transport Corporation Ltd. (West Bengal)	144937

In the case of the Shipping Corporation of India Ltd., the loss of mandays was due to the strikes of shore employees and floating staff at various centres. In the case of Mogul Line Ltd, the loss of mandays was due to the strike by the floating staff at Bombay and Calcutta.

Post of Divisional Personnel Officer

7155. SHRI R. L. P. VERMA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 1236 on the 19th June, 1980 regarding post of Divisional Personnel Officer and state:

(a) whether the initial constitution of the Indian Railway Personnel service has since been finalised;

(b) if so, whether action to post these Junior Administrative Grade Officers to the various Divisions on the Northern Railway where the posts of Divisional Personnel Officers have been upgraded has since been initiated;

(c) if not, the reasons therefor; and

(d) how long it will take to fill up posts on the remaining Divisions on the Northern Railway?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUNA): (a) Yes.

(b) Yes.

(c) Does not arise.

(d) As soon as the panel for Junior Administrative Grade of Indian Railway Personnel Service is finalised.

Earning at Bhagalpur Junction

7156. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that daily average earning of Bhagalpur Junction (Bihar) Eastern Railway on account of passenger fare and freight was Rs. 70 to 80 thousand per day during the past emergency;

(b) whether it is a fact that present consolidated earning of Bhagalpur Junction (Bihar) per day is 20 to 30 thousand only; and

(c) if so, whether the Government will assign reasons for such drastic shortfall in earning and also intimate the action which Government propose to take for bringing it at par with the Pre-emergency target?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No; the daily

average earnings of Bhagalpur Junction of Eastern Railway on account of passenger fare and freight during the year 1976-77 was only Rs. 23,136/-.

(b) Yes.

(c) Does not arise.

Railway Lines in Maharashtra

7157. SHRI RAMAKRISHNA MORE: Will the Minister of RAILWAYS be pleased to state:

(a) the names of new railway lines in Maharashtra State which are under construction along with their target dates for completion;

(b) the names of proposed new railway lines for Maharashtra State which are under consideration with its financial implications;

(c) by what time the construction work on the proposed new railway lines is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) (i) Apta—Roha BG line (62 Kms.), cost Rs. 11.18 crores. Apta—Pen section is expected to be completed by March, 1981. Pen—Roha section is expected to be completed by December, 1981.

(ii) Manikgarh—Chandur BG line (26 kms.) cost Rs. 6 crores. The schedule of completion of work will depend upon the availability of funds.

(b) and (c). Roha—Dasgaon (45 kms.) BG line, cost Rs. 9 crores. Construction of the line is under consideration in consultation with Planning Commission.

Representatives of Calcutta Port and Shore Mazdoor Union

7158. SHRI NIREN GHOSH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the representation from the Labour side in the Board of Trustees at Major Ports is made on the results of the verification of the memberships of the different trade unions made by the Ministry of Labour:

(b) whether it is also a fact that the verification result of the Calcutta Port Trust for the year 1978 has already been sent by the Ministry of Labour to the Transport Ministry; and

(c) if so, as to why the representatives of the Calcutta Port and Shore Mazdoor Union have not yet been nominated in the Board of Trustee of the Calcutta Port?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). Yes, Sir.

(c) Calcutta Port and Shore Mazdoor Union is not entitled to representation on the Calcutta Port Trust Board as per verification of membership of unions as on 31-12-1978.